

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 126
(IB)-949(PB)/2020

IN THE MATTER OF:

State Bank of India

Vs.

Nazuk Jahan

.... Applicant/petitioner

.... Respondent

Order under Section 95 of Insolvency & Bankruptcy Code, 2016

Order delivered on 04.12.2020

CORAM:

SH. B.S.V. PRAKASH KUMAR

HON'BLE ACTG. PRESIDENT

SH. HEMANT KUMAR SARANGI

HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant

:

Mr. Abhishek Anand and Pathik Choudhury,
Advs. for RP

ORDER

List the matter for hearing on **06.01.2021**.

Sd/-

(B.S.V PRAKASH KUMAR)
ACTG. PRESIDENT

Sd/-

(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)